No.RJ-1/Regular/186/2023

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Principal Seat at Bombay** that on **Wednesday, 3rd May 2023 at 2.30 p.m.** :

The Division Bench comprising of the **Hon'ble Shri Justice A. S. CHANDURKAR (Sitting at Nagpur Bench)** and the **Hon'ble Shri. Justice M. W. CHANDWANI** (**Sitting at Nagpur Bench**) will take up the following **matters pertaining to Principal Seat for pronouncement of judgment,** through **Video Conferencing** , as per the board to be notified separately **:**

PRONOUNCEMENT OF JUDGMENT :

1) **Civil Writ Petition No. 1404 of 2022**
(M/s. Bhima Mahabharat Builders and Developers through its partners Jayesh D. Kadam Versus State of Maharashtra through its Hon. State Minister for urban Delp. Dept. & Ors.)

WITH

Civil Writ Petition (Stamp) No. 5050 of 2021
(Zakir Nasirruddin Peerzade Vs. The State of Maharashtra thr. Urban Development Dept. & Anr.)

WITH

Civil Writ Petition No. 4373 of 2021
(Anandrao Mahadeo Mane Vs. The State of Maharashtra thr. Urban Development Dept. & Anr.)

WITH

Interim Application No. 18422 of 2022
in
Civil Writ Petition No. 1404 of 2022
(Zakir Nasirruddin Peerzade Vs. M/s. Bhima Mahabharat Builders and Developers)

2) **Civil Writ Petition No. 3124 of 2020**
(Siemens Limited Vs. The State of Maharashtra through GP. & Ors.)

WITH
Civil Writ Petition No. 9635 of 2021)
(Siemens Limited Vs. The State of Maharashtra through GP. & Ors.)

WITH
Civil Writ Petition No. 9636 of 2021)
(Siemens Limited Vs. The State of Maharashtra through GP. & Ors.)

WITH
Civil Writ Petition No. 9637 of 2021)
(Siemens Limited Vs. The State of Maharashtra through GP. & Ors.)

WITH
Civil Writ Petition No. 9638 of 2021)
(Siemens Limited Vs. The State of Maharashtra & Ors.)

Video Conference Access instructions will be communicated to the concerned.

High Court, Appellate Side, Bombay.)
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Date : 02nd May 2023)

BY ORDER

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)